

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 101 of 2012

Dated : 1st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Punjab Bio-Mass Pvt. Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Ciccu Mukhopadhyaya, Sr. Adv.
Mr. Ayush Agrawal

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Learned Counsel for the Appellant has finished his arguments.

Post the matter for reply arguments by Mr. Buddy A. Ranganadhan,
Learned Counsel appearing for the Commission on **20th May, 2013 at 2.30**
p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt